

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Original Application No. 105 of 2024(SZ)

In the matter of:

A.Edwin Udayakumar,

S/o Arumugam,

Kolathur, Chennai

...Applicant

Versus

The District Collector,

Chennai and Others

...Respondent(s)

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Through

Dr. D. Shanmuganathan

Standing Counsel for Tamil Nadu,

National Green Tribunal

Southern Zone, Chennai

Date: 13.05.2024

BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

O.A No. 105 Of 2024-

--A.Edwin Udayakumar,
S/o Arumugam,
No.2, Ambedkar Nagar,
1st Cross street, Kolathur,
Chennai-600099

----- Applicant

VERSUS

1. The District Collector,
Rajaji Salai, Fourth Floor 62,
Beach Road, George Town,
Chennai-01.
2. The Joint Chief Environmental Engineer,
Tamilnadu Pollution control Board,
First Floor, 950/1, Poonamallee High Road,
Arumbakkam,
Chennai- 600 106.
3. The Divisional Engineer,
National Highway,,
Chennai MetroPolitan Development Scheme,
Division -V, Chinnamalai,
Chennai - 600015.
4. The Assistant Divisional Engineer,
No.2/193, Chennai Corporation Roads,
Subdivision, Chinnamalai,
Chennai-600015.

-----Respondents.

STATUS REPORT FILED BY THE 3rd RESPONDENT(DIVISIONAL ENGINEER,HIGHWAYS).

I, C.Ayyadurai, S/O.S.Chockalingam, Hindu aged 55 years, presently working as the Divisional Engineer(H), CMDP Division-V, Chennai-18 (3rd Respondent) file the report as:-

1) The Applicant herein Thiru.Edwin Udayakumar filed at the Honble National Green Tribunal(SZ) on 15.03.2024 with a prayer to issue an order or direction to respondent from cutting the trees while construction of Foot Over Bridge with Escalator at Km.14/2-4 of Inner Ring road at Senthilnagar Junction.

2) It is respectfully submitted that the Divisional Engineer(H) CMDP Division-V, Chennai-18 has submitted the report on 13.05.2024 as follows:

3) It is respectfully submitted that Administrative Sanction for the work of Construction of Foot Over Bridge with Escalator at Km. 14/2-4 of Inner Ring Road at Senthil Nagar Junction with an estimate of Rs.15.42 Crores was given by the Government vide G.O.Ms.No.177, Highways & Minor Ports (HW2) Dept. dt.02.09.22.

4) It is respectfully submitted that, based on traffic survey, pedestrian and classified vehicle volume count survey, the Detailed Project Report for construction of Foot Over Bridge with Escalator at Senthil Nagar junction was prepared. It is submitted that Foot Over Bridge at Km.14/2 as mentioned in G.O.Ms.No.177, Highways & Minor Ports (HW2) Dept dt 02.09.22 near Senthil Nagar Junction at the Inner Ring road and the location of Foot Over Bridge is finalized after the detailed project study and various investigations. Two options were analyzed. (i)Option 1 - the right side of junction (Towards East - Madhavaram side) and (ii) Option 2 - the left side of junction (Towards west - Padi side). Option 1 was found to be feasible as Senthil Nagar Bus stop is located nearby. The Foot Over Bridge starts at 35m from the Senthil Nagar Junction and

hence recommended as the best location for construction and same was approved by Chief Engineer (H), Metro on 03.01.2023

5) It is respectfully submitted that 6 trees which lies in the alignment of Foot Over Bridge project and will be removed for facilitating the construction of Foot Over Bridge at said location.

6) It is respectfully submitted that in the proposed Foot Over Bridge, the existing 6 numbers of trees are to be removed for constructing the Escalator, Staircase and Lift portion of the Foot Over Bridge (5 numbers on Senthilnagar Side and 1 number on Vivekanandanagar side).

7) In this regard, it is proposed to plant fresh saplings in lieu of 6 number of trees in 1 in 10 ratio to a total number of 60 number of trees.

8) On removal of existing trees only the Escalator, staircase and Lift Portion of the Foot Over Bridge can be constructed and necessary application has been submitted to District Green Committee on 30.11.2023 and the approval of the District Green Committee is awaited.

9) It is respectfully submitted that the Foot Over Bridge near Senthil Nagar Junction at Inner Ring Road (SH02) is very much essential since the said junction is heavily congested. School going children, working women, patients going to nearby hospitals and general public counting thousands in number per day are forced to cross the junction at the traffic signal, posing threat to limb and life due to the heavy traffic movement including both light and heavy vehicles. Hence, it has become important and necessary to construct a Foot Over Bridge at this place for which the Government has also accorded Administrative Sanction. The Foot Over Bridge has been proposed taking into consideration various technical feasibilities.

10) It is therefore prayed that the Hon'ble National Green Tribunal may be pleased to accept this status report and pass further other orders which it deems fit to the case and thus render justice.



Divisional Engineer(H),
CMDP Division-V,
Chennai-18.

- VERIFICATION

I, C.Ayyadurai, S/O.S.Chockalingam, Hindu aged 55 years, presently working as the Divisional Engineer(H), CMDP Division-V, Chennai-18 (3rd Respondent) solemnly affirm that the contents of this report are true to the best of my knowledge based on the records.



Divisional Engineer(H),
CMDP Division-V,
Chennai-18.



ABSTRACT

Announcement – Announcements made by the Hon'ble Minister of Tamil Nadu on Assembly during the Budget Session of 2022-2023 - for the work of "Construction of Foot Over Bridge with Escalator at Km 14/2 of Inner Ring Road at Senthil Nagar junction" – Administrative and Financial Sanction – Accorded – Orders - Issued.

Highways and Minor Ports (HW2) Department

G.O.(Ms)No:177

Dated:02.09.2022

சுபகிருது, ஆவணி-17, திருவள்ளூர்வராண்டு 2053

Read:

From the Chief Engineer (H) (FAC) Metro Chennai letter No. 1348/2022/FOB-14/2 of IRR/AE-IV, Dated: 31.05.2022.

ORDER:

The Hon'ble Minister Public Works, Highways and Minor Ports Department has made the following announcement on 12.04.2022 on the floor of the Assembly during the Budget demand of Highways and Minor Ports Department during the year 2022-2023.

பெருநகர சென்னை மாநகரப்பகுதியில், உள்வட்டச் சாலையில், செந்தில் நகர் சந்திப்பு, டெம்பிள் பள்ளி சந்திப்பு, கேந்திரிய வித்யாலயா பள்ளி மற்றும் நெல்சன் மாணிக்கம் சாலை சந்திப்பு ஆகிய இடங்களில், நகரும் படிக்கட்டுகளுடன் கூடிய நடைமேம்பாலம் ரூ.56 கோடி மதிப்பில் அமைக்கப்படும்.

2. In the letter read above, the Chief Engineer (H) (FAC), Metro has stated that the Senthil Nagar junction is a major location on Inner Ring Road / 200 feet road which connects major educational institutions and hospitals on either side of Inner Ring Road. The Foot Over Bridge is proposed to connect Senthil Nagar and Kumaran Nagar at km 14/2 of Inner Ring Road. This is a four-way junction with signalled pedestrian crossing. This Inner Ring Road acts as a gateway to Chennai city by connecting Chennai port and majority of trucks and containers are plying on the road. For the safety of pedestrians a provision of foot over bridge at this location is necessity.

3.The Chief Engineer (H) (FAC), Metro has therefore requested the Government to accord Administrative Sanction for a sum of Rs.16.22 Crore for the work of "Construction of Foot Over Bridge with Escalator at Km 14/2 of Inner Ring Road at Senthil Nagar junction".

4. The Government after careful examination, accept the proposal of the Chief Engineer(H) (FAC), Metro and hereby accord Administrative Sanction at a cost of Rs.15.42 Crore (Rupees Fifteen Crore and Forty Two lakh only) for the work of "Construction of Foot Over Bridge with Escalator at Km 14/2 of Inner Ring Road at

Senthil Nagar junction" and accord financial sanction for a sum of Rs.20,00,000/- (Rupees Twenty Lakh only) in the current financial year 2022-2023. The balance amount will be released in the subsequent financial years based on the requirements.

5. The expenditure sanctioned in Para-4 above, shall be debited under following head of account:-

"5054 -Capital outlay on roads and bridges - 80-General-800 Other Expenditure-State's Expenditure - JW - Chennai Metropolitan Development Plan- Traffic and Transport Improvement in Chennai City- 416- Major Works - 01 Major Works"

(IFHRMS DPC 5054-80-800-JW 41601)

6. The expenditure sanctioned in Para 4 above is an item of "New Instrument of Service". The approval of the Legislature will be obtained in due course. Pending approval of the Legislature, the expenditure may be initially met by drawl of an advance from the Contingency Fund. The Chief Engineer (Highways), (FAC), Metro, Highways Department is directed to calculate the actual amount required for the period upto next Supplementary Estimates and apply for sanction of the same as advance from the Contingency Fund to Finance (B.G-1) Department directly in Form 'A' appended to the Tamil Nadu Contingency Fund Rules, 1963 along with a copy of this order. Orders for sanction of an advance from the Contingency Fund will be issued from Finance (B.G-I) Department. He is also directed to send a draft explanatory notes for including the above expenditure in the Supplementary Estimates 2022-2023 to Finance (BG-I/PW-1) Department without fail.

7. This order issues with the concurrence of Finance department vide its U.O.No.40034/Fin(PW-1)/2022, dated 02.09.2022 and Additional Sanction Ledger No.1132 (One Thousand One Hundred and Thirty Two) (IFHRMS ASL No.2022091132).

(By Order of the Governor)

Pradeep Yadav
Principal Secretary to Government

To

The Chief Engineer (H) (FAC), Metro,
Chennai-600 025.

The Accountant General, Chennai-600 018.

The Pay & Accounts Officer (South), Chennai - 600 035.

Copy to:

The O/o of Hon'ble Chief Minister, Chennai -9.

The Special Personal Assistant to Hon'ble Minister Public Works,
Chennai - 600 009.

The Private Secretary to the Principal Secretary to Government,
Highways & Minor Ports Department, Chennai- 600 009.

The Finance (PW-I/ BG-I/II/W&M-I) Department, Chennai- 600 009.

C.No.8977/HW2/2022.

Stock File / Spare Copy.

//Forwarded By Order//


(A.Ganesh Kumar)
Under Secretary to Government




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From
Thiru.N.senthil Kumar M.Tech.,
Assistant Divisional Engineer (H),
CMDP Sub Division-XI,
,Teynampet,
Chennai – 18..

To
✓ The Divisional Engineer(H),
CMDP Division-V,
Teynampet,
Chennai-18.

DO
put in letter
to BC

Lr.No. 5/2022/ Senthil Nagar FOB/ ADE XI/Dated:28.11.2023

Madam,

Sub : Highways Department - CMDP Sub Division-XI – “Construction of Foot over Bridge with Escalator at km 14/2 of inner Ring Road at Senthil Nagar junction (SH-02)” –Removal of trees within the proposed Foot over Bridge – Permission requested – Regarding.

Ref : G.O. (Ms) No. 177/Highways and Minor ports (HW2) Department Dated: 02.09.2022

I wish to state that Administrative Sanction has been accorded for the work of “Construction of Foot over Bridge with Escalator at km 14/2 of Inner Ring Road at Senthil Nagar junction (SH-02)” vide G.O. 1st cited.

In the proposed Foot over Bridge, 6 numbers of existing trees are to be removed for constructing the escalator, staircase and lift portion of the Foot over Bridge. 5 Numbers of trees are on Senthil Nagar Side and 1 number on Vivekanandha Nagar side.

In this regard, it is proposed to plant fresh saplings in lieu of 6 numbers of trees in 1 in 10 ratio to a total number of 60 numbers of trees.

On removal of existing trees only the escalator, staircase and lift portion of the Foot over Bridge can be constructed.

Hence, it is requested to place the proposal before the District Green Committee and necessary permission may please be obtained to remove the existing 6 numbers of trees within the proposed Foot over Bridge.

Encl.: Proposal – 1 No

(~~4 nos~~ 3 nos)


Assistant Divisional Engineer (H),
CMDP Sub Division-XI,
Chennai -18.

Copy to the Assistant Engineer(H), CMDP Sec-22 for further necessary followup.

SPECIFICATION REPORT TO ACCOMPANY THE PROPOSAL TO THE DISTRICT GREEN COMMITTEE FOR REMOVAL OF TREES FOR THE WORK OF "CONSTRUCTION OF FOOT OVER BRIDGE WITH ESCALATOR AT KM 14/2 OF INNER RING ROAD AT SENTHIL NAGAR JUNCTION"

NAME OF WORK

Construction of Foot Over Bridge with escalator at Km 14/2 of Inner Ring Road at Senthil Nagar Junction

SCHEME & AUTHORITY

This work has been Administratively Sanctioned for Rs.15.42 Crore vide G.O.(Ms). No. 177/Highways and Minor Ports (HW2) Department, dated 02.09.2022.

LOCATION & CLASSIFICATION

The proposed Foot Over Bridge is located at km 14/2 of Inner Ring Road (SH-02) at the Senthil Nagar junction with Padi on the west and Madhavaram on the east directions respectively. This road is classified as a State Highways (SH-02) road and it is being maintained by the Chennai City Roads (H), C&M Sub division under the jurisdiction of Chennai City Roads (H), Construction & Maintenance Division. The above work comes under Kolathur Assembly Constituency and Chennai North Parliamentary Constituency. It is located in plain Terrain.

NECESSITY:

The Grand Western Trunk (GWT) Road is an important arterial road (SHU-86) in Chennai and serves as main connectivity to Chennai and Bangalore. This road experiences heavy traffic throughout the day such as Commercial Trucks, City Transport Buses, Passenger Cars/Vans and Autos throughout the day. The existing Grand Western Trunk Road leads to Chennai Central in the East through the Coovum river bridge and

Koyambedu on the West and the connecting Nelson Manickam Road in the Junction leads towards South to Nungambakkam. Also, a Grade Separator passes at this Junction towards Anna Nagar Arch in the West and towards Nungambakkam in the South above Nelson Manickam Road. This junction experiences continuous vehicular movement and the pedestrians are put to hardship in crossing the road

Safe crossing of pedestrians had become a biggest challenge even with a pedestrian signal phase available at this signalized at-grade intersection. Unsafe crossing of the road users – both Pedestrians & Motorists, results in undue conflicts & minor accidents. Especially when there is overcrowding of pedestrians crossing this junction during the peak hours, it results in traffic congestion & delays.

The total present Peak Hour pedestrian traffic at this location is 1302. This road is a major arterial road in Chennai which demands uninterrupted traffic flow.

The existing pedestrian and vehicular traffic scenario at this location warrants a grade separator pedestrian crossing facilities as per Cl.6.7.4.2.1 of IRC:103-2012.

DETAILS OF TREES:

In the proposed Foot over Bridge, the existing 6 number of trees are to be removed for constructing the escalator, staircase and lift portion of the Foot over Bridge (5 numbers on Senthil Nagar side and 1 number on Vivekanandha Nagar side).

In this regard, it is proposed to plant fresh saplings in lieu of 6 number of trees in 1 in 10 ratio to a total number of 60 number of trees.

On removal of existing trees only the escalator, staircase and lift portion of the Foot over Bridge can be constructed.

30.11.2023
Divisional Engineer (H)
CMDP, Divn. - 5, CH-18

Assistant Divisional Engineer (H)
CMDP Sub Division - XI
Chennai - 600 018

R.A.H./28.11.23
Assistant Engineer (H)
CMDP, Division-V
Section - XXII
Chennai - 600 018.

Name of Work: CONSTRUCTION OF FOOT OVER BRIDGE WITH ESCALATOR AT
KM 14/2 OF INNER RING ROAD AT SENTHIL NAGAR JUNCTION (SH-02)

ABSTRACT

Number of Trees to be Removed in the Proposed FOB

S. No.	Classification of Tree	Number of Trees in the Proposed FoB
1.	Samanea Saman Tree தூங்குமூஞ்சி மரம்	5
2.	Albizia saman தகர மரம்	1
	Total No. of Trees	6

18/30/11.2023

Divisional Engineer (H)
CMDP, Divn. - 5, CH-18

Assistant Divisional Engineer (H)
CMDP Sub Division - XI
Chennai - 600 018

R. Adhi / 28.11.23
Assistant Engineer (H)
CMDP, Division-V
Section - XXII
Chennai - 600 018.

Name of Work: Construction of Foot over Bridge with Escalator at Km 14/2 of Inner Ring Road at Senthil Nagar junction (SH-02)

Sl. No.	Chainage	Tree Number	Common Name	Girth (Cm)	Remarks
1	14/297	3	Samanea Saman Tree (தூங்குமூஞ்சி மரம்)	210	On Vivekanandha Nagar Side - Not feasible for transplantation
2	14/302	12	Samanea Saman Tree (தூங்குமூஞ்சி மரம்)	160	On Senthil Nagar Side - Not feasible for transplantation
3	14/310	11	Albizia saman தகரம் மரம்	150	On Senthil Nagar Side - Not feasible for transplantation
4	14/317	10	Samanea Saman Tree (தூங்குமூஞ்சி மரம்)	200	On Senthil Nagar Side - Not feasible for transplantation
5	14/327	9	Samanea Saman Tree (தூங்குமூஞ்சி மரம்)	170	On Senthil Nagar Side - Not feasible for transplantation
6	14/335	8	Samanea Saman Tree (தூங்குமூஞ்சி மரம்)	160	On Senthil Nagar Side - Not feasible for transplantation
			TOTAL - 6 Number of trees		

28.11.2022
Divisional Engineer (H)
CMDP, Divn. - 5, CH-18

Assistant Divisional Engineer (H)
CMDP Sub Division - XI
Chennai - 600 018

R. Athi/28.11.23
Assistant Engineer (H)
CMDP, Division-V
Section - XXII
Chennai - 600 018.